

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00810/2018

Jabalpur, this Thursday, the 14th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ku. Priyanka Ratna Bahadur, aged about 30 years, D/o Late Rajendra Kumar Bahadur, R/o Pratappur Chowk, Ambikapur, District Sarguja, (C.G.) – 497001, Mobile No.9669982186

-Applicant

(By Advocate – None)

V e r s u s

1. The Union of India through its Secretary, Ministry of Railways, Rail Bhawan, New Delhi – 110006.
2. General Manager, South Eastern Railway, Kolkata, 43, Garden Reach, Kolkata – 700001.
3. Divisional Railway Manager, South Eastern Railway, Head Office, Bilaspur, District Bilaspur (C.G.) 495001.
4. Senior Divisional Personnel Officer, South Eastern Railway, Bilaspur Zone, Bilaspur (C.G.) 495001

- Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

By Navin Tandon, AM.

Nobody appeared for the applicant even on second call.

2. It is seen that on the last date of hearing, i.e. 28.01.2019, it was observed that there has been no representation on the part of

the applicant in five out of seven hearing and, in the interest of justice, matter was adjourned for today. A copy of the order dated 28.01.2019 was also sent to learned counsel for the applicant. Today, when the matter was called twice, neither the applicant nor her counsel appeared. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-